Written Answers to		[3 August, 2015]	Unstarred Questions	57
1	2	3	4	
4.	Odisha	Dulanga	286259101	
		Manoharpur, Dipside	310581545	
		Manoharpur		
		Naini	250000000	
	Total		846840646	
5.	Telangana	Tadicherla-I	95085761	
	Total		95085761	
6.	West Bengal	Barjora	6699224	
		Barjora (North)	139024733	
		Gangaramchak,	26057899	
		Gangaramchak -		
		Bhadulia		
		Khagra Joydev	124270059	
		Tara (East) and (West)	54405958	
		Kasta (East)	-	
	Total		350457873	
	GRAND TOTAL		6879936188	

Completion of bidding of coal block in Jharkhand

1446. SHRIMATI NAZNIN FARUQUE: Will the Minister of COAL be pleased to state:

(a) whether Government has completed the bidding process of allocation of coal block located at Amra block in Pakur district, Jharkhand;

(b) if so, the detail of the bidding process and the price;

(c) whether any commercial taxes prior to bidwere due to Government by the allocation;

- (d) if so, the details thereof; and
- (e) whether the said coal block is operational at present or not?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (e) Information is being collected and will be laid on the Table of the House.

Ban on coal mining

1447. DR. T. N. SEEMA: Will the Minister of COAL be pleased to state:

(a) whether the ban on coal mining in certain States by Government has affected

58 Written Answers to [RAJYA SABHA]

Unstarred Questions

the livelihood of mine owners, truck owners, coal labourers and other sections;

(b) if so, the reaction of Government in this regard;

(c) whether Government has received any representations by the State Government or other organizations regarding the impact of ban on affected parties and economy;

(d) if so, the details thereof; and

(e) the steps taken by Government to rehabilitate the affected parties and to regulate the ban so that economy of the region is not affected?

THE MINISTER OF STATE OF THE Ministry of COAL (SHRI PIYUSH GOYAL): (a) to (e) Information are being collected and will be laid on the Table of the House.

Accidents of mine workers

1448.SHRIMATI JHARNA DAS BAIDYA: Will the Minister of COAL be pleased to state :

(a) the total number of coal mine workers involved in accidents during the last three years;

- (b) the amount of compensation disbursed to the victims of accidents; and
- (c) the causes for the accidents in each case?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) The number of coal mine workers involved in fatal accidents and fatalities and serious accidents and serious injuries in Coal India Ltd. (CIL) in last three years are given below:

Year	Fatal Accidents	Fatalities	Serious Accidents	Serious Injuries
2012	57	60	212	219
2013	55	59	196	200
2014	44	46	183	186

(b) The amount of compensation paid to the next of kin of the deceased coal mine workers of CIL in each of last three years as per the Employees Compensation (Amendment) Act - 2009 is given below: